Central Administrative Tribunal Principal Bench: New Delhi

CP 189/97 in OA 2150/95

New Delhi this the 1st day of September 1997.

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)

Hon'ble Mr N. Sahu, Member (A)

Mr B.S. Sharma S/o Late Mr Kesho Ram Ex-Chief Movement Inspector Central Railway, Faridabad. R/o H.No.A-47, East Nizamuddin New Delhi.

...Petitioner

(By advocate: Mr B.S.Mainee)

versus

- 1. Mr N.C.Sinha Manager Central Railway Bombay V.T.
 - 2. Mr Mohd. Jamshed Divisional Railway Manager Central Railway Jhansi
 - 3. Mr Dhruv Singh Sr. Divisional Operating Manager Central Railway Jhansi.

... Respondents.

(By advocate: Mr B.S.Jain)

ORDER (oral)

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)

The petitioner is aggrieved by non-implementation of out orders dated 6.2.97 wherein the respondents were directed to any DCRG and other retiral benefits which have not been paid far, within one month from the date of receipt of that or Counsel for the respondents has filed a reply and stated that the benefits stated therein have been paid except commuted va the pension amounting to Rs.62,252. In view of the statem the statement on behalf of the respondents that a reasona of interest will also be paid on the amount for the delays



this CP is disposed of and notice discharged in view of the undertaking to pay interest at the rate of 10% for the period of delayed payment. Respondents shall make sure that the commuted value of pension be paid to the petitioner within 4 weeks from today and if any further delay occurs, the respondents shall be liable to pay 18% interest for the delay. If any further claim is still subsisting, liberty is given to the petitioner to make a representation to the respondents and the same shall be disposed of by the respondents within a period of 4 weeks after receipt of the representation.

CP is disposed of.

Z.

naag mhas du. (N. Sahu) Member (A)

(Dr. Jose P. Verghese) Vice Chairman (J)

aa.